

**PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF  
MANIPUR FOR THE MONTH OF FEBRUARY, 2018**

**HIGH COURT OF MANIPUR**

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3513	200	3713	141	5	146	104	21	125	3550	184	3734

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
1	0	1	467	28	495	0	0	0	102	0	102

**SUBORDINATE COURTS OF MANIPUR**

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3523	3346	6869	187	134	321	164	228	392	3546	3252	6798

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
25	5	30	762	240	1002	3	0	3	117	351	468

**SUPERINTENDENT: STATEMENT**